

**CENTRAL ADMINISTRATIVE TRIBUNAL
LUCKNOW BENCH**

6
O.A.No.483/2005
This the day of 16TH November 2005

HON'BLE SHRI JUSTICE R.K. BATTA, VICE CHAIRMAN.

HON'BLE SHRI S.P. ARYA, MEMBER (A)

1. Gopal Chandra Gupta aged about 59 years. Son of Late P.B. Gupta, resident of 2/581, Viram Khand, Gomti Nagar, Lucknow, presently working as Upper Division Clerk in the officer of Commander Works Engineers, Lucknow Cantt.
2. Smt. M.G. Savithri Amma, aged about 59 yeas, wife of Shri PRS Nair, resident of Savi Sadanam, Subhai Khera Telibagh, Lucknow, presently working as Upper Division Clerk in the officer of Commander Works Engineers, Lucknow Cantt.

...Applicants.

By Advocate: Shri Sandeep Chandra.

Versus.

1. Union of India, through Secretary Ministry of Defence Parliament Avenue, South Block, New Delhi.
2. Engineer-in-Chief, Army Headquarters, Kashmir House, DHQ PO, New Delhi.
3. Chief Engineer, Headquarter Central Command Lucknow Cantt.

...Respondents.

By Advocate: Shri D.S. Tiwari.

ORDER (Oral)

BY HON'BLE SHRI JUSTICE R.K. BATTA, VICE CHAIRMAN.

1. Heard, Learned counsel appearing for the parties. Learned ^{had} counsel for applicant states that applicants were filed their statutory appeal dated 30.10.2004 (Annexure-7) and 30.04.2004 (Annexure-8) respectively.

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2. Having heard the learned counsel for the parties, we are of the considered view that ends of justice would be met if this O.A. is disposed off with a direction to the respondents to consider and dispose of the appeals of the applicants by means of a reasoned and speaking order within a period of three months from the date of receipt of the copy of this order. The competent authority ~~to~~ may file compliance-report at the end of three months and the matter be placed on Board for this purpose.

3. The O.A. is disposed off as above with no order as to costs.

S.P. Arya
(S.P. ARYA)
MEMBER (A)

R.K. Batta
(R.K. BATTA)
VICE CHAIRMAN

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